

List of Advocates proposed to be designated as Senior Advocates in terms of the Resolution of the Hon'ble Permanent Committee dated 09.03.2022
[Published Under Rule 6(3) of the Uttarakhand High Court (Designation of Senior Advocates) Rules, 2018]

Sl. No.	Name of Advocate	Whether submitted on Proforma as per Rules	Reg. with State Bar Council of Uttarakhand / Transferred on the rolls of Bar Council of Uttarakhand at least 5 years' prior	Member of UK High Court Bar Association for last 5 years	Whether completes 10 years of actual practice as an Advocate	Recommendation of Two Senior Advocates
01	Mr. Lokendra Dobhal	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since 09.11.2000 (Document not annexed)	Yes	Yes 1. Mr. U.K. Uniyal (UK HC) 2. Mr. Rakesh Pande (All. HC)
02	Mr. Ram Singh Sammal	Yes	Yes Transferred to the rolls of Bar Council of UK on 09.11.2000 (Certificate not annexed)	Yes Member since 10.11.2000 (Document not annexed)	Yes	Yes 1. Mr. M.S. Pal (UK HC) 2. Mr. Rajiv Ranjan (Jhar. HC)
03	Mr. Atul Kumar Bansal	Yes	Yes Date of transfer to the rolls of Bar Council of UK not furnished (Certificate not annexed)	Yes Member since 20.02.2001 (Document not annexed)	Yes	Yes 1. Mr. Amit Saxena (All. HC) 2. Mr. I.K. Chaturvedi (All. HC)
04	Mr. Aditya Singh	Yes	Yes Reg. with Bar Council of UK since 15.07.2008	Yes Member since 24.07.2008 (Document not annexed)	Yes	Yes 1. Mr. Sidharth Luthra (SCI) 2. Mr. ADN Rao (SCI)
05	Mr. Vinod Kumar Jemini	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since 30.05.2007 (Document not annexed)	Yes	Yes 1. Mr. S.R. Singh (SCI) 2. Mr. Ashok Mehta (All HC)

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06	Mr. Subhash Chander Tyagi Bhardwaj	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004 (Certificate not annexed)	Yes Member since 2001 (Document not annexed)	Yes	Yes 1. Mr. Mohan V. Katarki (SCI) 2. Mr. M.S. Tyagi (UK HC)
07	Mr. Bhairav Datt Kandpal	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004 (Certificate not annexed)	Yes Member since Nov. 2001 (Document not annexed)	Yes	Yes 1. Mr. B.C. Pande (UK HC) 2. Mr. K.P. Upadhyay (UK HC)
08	Mr. Arvind Kumar Sharma	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since 28.11.2000 (Document not annexed)	Yes	Yes 1. Mr. Shashi Kant Agrawal (All HC) 2. Mr. S.G. Hasnain (SCI)
09	Mr. Vinod Prasad Nautiyal	Yes	Yes Transferred to the rolls of Bar Council of UK on 07.11.2004 (Certificate not annexed)	Yes Member since 2001 (Document not annexed)	Yes	Yes 1. Mr. S.K. Posti (UK HC) 2. Mr. Sanat Kumar (Del HC)
10	Mr. Amit Bhatt	Yes	Yes Date of transfer to the rolls of Bar Council of UK not furnished (Certificate not annexed)	Yes Date not furnished (Document not annexed)	Yes	Yes 1. Mr. G.S. Sandhu (UK HC) 2. Mr. R.P. Nautiyal (UK HC)

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11	Mr. Vijay Bhatt	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since 2004 (Document not annexed)	Yes	Yes 1. Mr. V.B.S. Negi (UK HC) 2. Mr. B.D. Upadhaya (UK HC)
12	Mr. Sher Singh Adhikari	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since Jan. 2002 (Document not annexed)	Yes	Yes 1. Mr. V.P. Srivastava (All. HC) 2. Mr. C.K. Parekh (All. HC)
13	Mr. Harsh Mani Raturi	Yes	Yes Date of transfer to the rolls of Bar Council of UK not furnished (Certificate not annexed)	Yes Date not furnished (Document not annexed)	Yes	Yes 1. Mr. C.D. Bahuguna (UK HC) 2. Mr. J.P. Joshi (UK HC)
14	Mr. Ramji Srivastava	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since Jan. 2002	Yes	Yes 1. Mr. R.K. Raizada (UK HC) 2. Mr. Vinod Prasad (SCI)
15	Mr. Kaustubha Nand Joshi	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since Jan. 2002 (Document not annexed)	Yes	Yes 1. Mr. S. Prabakaran (Mad. HC) 2. Mr. M.C. Kandpal (UK HC)

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16	Mr. Ajay Veer Pundir	Yes	Yes Transferred to the rolls of Bar Council of UK on 25.03.2006	Yes Member since 2006 (Document not annexed)	Yes	Yes 1. Mr. ATM Rangaramnujam (SCI) 2. Mr. Justice J.C. Gupta (Retd.) (SCI)
17	Mr. Lalit Belwal	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004 (Certificate not annexed)	Yes Member since Jan. 2002 (Document not annexed)	Yes	Yes 1. Mr. Manish Tiwary (All. HC) 2. Mr. Anurag Khanna (All. HC)
18	Mr. Sandeep Tandon	Yes	Yes Transferred to the rolls of Bar Council of UK on 29.09.2008	Yes Member since 2001 (Document not annexed)	Yes	Yes 1. Mr. S.K. Jain (UK HC) 2. Mr. Mukesh Prasad (All. HC)
19	Mr. Parikshit Saini	Yes	Yes Transferred to the rolls of Bar Council of UK on 31.08.2007	Yes Member since Sept. 2003	Yes	Yes 1. Mr. A. Rab (UK HC) 2. Ms. Meenakshi Arora (SCI)
20	Mr. Anurag Bisaria	Yes	Yes Transferred to the rolls of Bar Council of UK on 21.07.2009	Yes Member since Feb. 2002 (Document not annexed)	Yes	Yes 1. Mr. Dharmendra Singhal (All. HC) 2. Mr. Dinesh Kr. Goswami (SCI)

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21	Ms. Neetu Singh	Yes	Yes Transferred to the rolls of Bar Council of UK on 17.02.2011	Yes Member since 10.09.2010 (Document not annexed)	Yes	Yes 1. Mr. Ashok Kumar Panda (SCI) 2. Mr. Ramesh Gupta (Del. HC)
22	Mr. Yogesh Kumar Sharma	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since 2011 (Document not annexed)	Yes	Yes 1. Mr. Rakesh Kr. Khanna (SCI) 2. Mr. Ranji Thomas (SCI)
23	Mr. Pulak Raj Mullick	Yes	Yes Date of transfer to the rolls of Bar Council of UK not furnished (Certificate not annexed)	Yes Member since 2004 (Document not annexed)	Yes	Yes 1. Mr. V.K. Kohli (UK HC) 2. Mr. SPS Panwar (UK HC)
24	Ms. Pushpa Bhatt	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Date not furnished (Document not annexed)	Yes	Yes 1. Ms. Rachana Srivastava (SCI) 2. Mr. Pradeep Rai (SCI)
25	Mr. Jagjeet Singh Virk	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Date not furnished (Document not annexed)	Yes	Yes 1. Mrs. Pushpa Joshi (UK HC) 2. Mr. Harpreet Singh Brar (P&H HC)

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26	Mr. Bansi Dhar Pande	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004 (<i>Certificate not annexed</i>)	Yes Member since Nov. 2003 (<i>Document not annexed</i>)	Yes	Yes 1. Mr. Vijay Kumar (SCI) 2. Mr. Santosh Paul (SCI)
27	Mr. Tapan Singh	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since 08.06.2006 (<i>Document not annexed</i>)	Yes	Yes 1. Mr. Vijay Hansaria (SCI) 2. Mr. Basant R. (SCI)
28	Mr. H.S. Sharma	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since 2004 (<i>Document not annexed</i>)	Yes	Yes 1. Mr. J.P. Mathur (All. HC) 2. Mr. Vivek Raj Singh (All. HC)
29	Mr. Manoj Chandra Pant	Yes	Yes Transferred to the rolls of Bar Council of UK on 18.12.2004	Yes Member since Jan. 2002 (<i>Document not annexed</i>)	Yes	Yes 1. Mr. D.S. Patni (UK HC) 2. Mr. Arvind Varma (Del. HC)
30	Mr. Pankaj Purohit	Written proposal dated 21st January, 2022 by Hon'ble Mr. Justice N.S. Dhanik				

- Suggestions and views, if any, may be submitted in the office of the Principal Private Secretary on or before 8th April, 2022.
- The concerned Advocates are also requested to rectify the deficiencies, if any, shown against their names on or before 8th April, 2022.
- Mr. Pankaj Purohit, Advocate (at Sl. No. 33) is requested to submit the duly filled-in application form on the prescribed proforma on or before 8th April, 2022.

Sd/-
PPS to Hon'ble the Acting Chief Justice